[Translation]

Demolition of Houses in Nagpur Cantonment Area

2087. SHRI DATTA MEGHE : Will the PRIME MINISTER be pleased to state :

- (a) whether the Government are aware that in the Kamti cantonment area in Nagpur district of Maharashtra several residential houses have been demolished by military officers/soldiers without any prior intimation on May 28, 29 and 30, 1993;
- (b) whether the residents were paying tax to the Cantonment Board regularly and they had ration cards, and their names were also in the voters list:
- (c) if so, the reasons for such demolition;
- (d) whether alternate houses are proposed to be provided to the homeless;
 - (e) if so, the details thereof; and
 - (f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) to (c) Certain encroachments numbering 40 were removed by Defence Estates Authorities during 28th to 30th May, 1993 after following the procedure prescribed under the Public Premises (Eviction of Unauthorised Occupants) Act, 1971. No taxes were being paid by the encroachers. Some of their names appear

in the voters list of the Cantonment Board and some are reported to be holding ration cards.

- (d) Defence Policy does not provide for rehabilitation of encroachers.
- (e) and (f) Do not arise in view of the reply to (d).

Development of Hilly Areas in Uttar Pradesh

2088. DR. LAXMINARAYAN PANDEYA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Union Government have any special scheme for development of hilly areas of Uttar Pradesh: and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PRO-GRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) and (b): Special area programme known as the "Hill Area Development Programme" is being implemented in the hill districts of Uttar Pradesh since 1974-75, The programme covers, among other things, schemes to halt the process of degradation of the hills and improve productivity of land, development of watersheds, improving the quality of livestock and development of non-conventional energy sources. The size of the Central assistance for the programme since 1990-91 has been as follows:

-	Year		Central Assistance		
	(Rs. in crores)				
	1990-91		182.01	•	
	1991-92		182.01		